



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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ഇ-ലേല പരസ്യം

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പുനലൂർ ഡിവിഷനിലെ അഞ്ചൽ റെയിഞ്ചിൽനിന്നും 2016-17 വർഷത്തിൽ മെസ്റ്റേഴ്സ് എച്ച്. എൻ. എൽ.-ന് അനുവദിച്ച 2002 ചെറുകര അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2000 കനാൽബെൽറ്റ് അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2005 കടമാൻകോട് അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2003 കടമാൻകോട് അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2002 ഒഴുകുപാറ അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, പുനർ ഇ-ലേലത്തിൽ വിൽക്കാതിരുന്ന 2000 മൊക്ക അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2003 പാണയം അക്ഷേഷ്യാ ഓറിക്കുലിഫോർമിസ് തോട്ടം എന്നിവിടങ്ങളിൽ നിന്നും ശേഖരിച്ച അക്ഷേഷ്യാ ബട്ടെന്റുകളും, അഞ്ചൽ റെയിഞ്ചിൽപ്പെട്ട ആയിരനല്ലൂർ സെക്ഷനിലെ 1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടത്തിൽ നിന്നും അന്തിമവെട്ടിലൂടെ ശേഖരിച്ച വിവിധ ക്ലാസ്സുകളിൽപ്പെട്ട തേക്ക് കഴകളും ചുവടെ ചേർക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ള പ്രകാരം തിരുവനന്തപുരം സംരക്ഷണ വിഭാഗം അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ 17-10-2014-ലെ പ്രൊ. (4)-26243/13-ാം നമ്പരായി 4-11-2014-ലെ 43-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 3-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള പൊതുദർഘാസ്/ലേല വ്യവസ്ഥകൾക്കും വനം വകുപ്പിൽ നിലവിലുള്ള ഇതര ലേല വ്യവസ്ഥകൾക്കും വിധേയമായി പുനലൂർ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോ, അദ്ദേഹം ചുമതലപ്പെടുത്തുന്ന മറ്റ് ഉദ്യോഗസ്ഥനോ ഇ-ലേലത്തിലൂടെ വിൽക്കുന്നതാണ്. 1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടത്തിൽ നിന്നും അന്തിമവെട്ടിലൂടെ ശേഖരിച്ചിട്ടുള്ളതുമായ കഴകളും യഥാസമയം പണം അടച്ച് നീക്കം ചെയ്യുന്നതിൽ വീഴ്ചവരുത്തിയ ആദ്യലേലക്കാരനായ മെ. ട്രാവൻകൂർ ടിന്റേഴ്സ്, മോങ്ങം, മലപ്പുറം എന്നയാളുടെ പൂർണ്ണ നഷ്ടോത്തരവാദിത്വത്തിലാണ് തേക്ക് കഴകൾ വിൽപ്പന നടത്തുന്നത്.

പട്ടികയിൽ പറയുന്ന ഉൽപ്പന്നങ്ങൾക്കു പുറമേ ഇ-ലേലത്തിനു മുൻപുവരെ ശേഖരിച്ച് അട്ടിവയ്ക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിനുമുൻപ് തേക്ക് കഴകൾക്ക് ` 25,000-ം അക്കേഷ്യ ബട്ട് എൻ്റ് തടികൾക്ക് ` 25,000-ം നിരതദ്രവ്യം ഇ-പേയ്മെൻ്റ് / ഇ-ട്രഷറി/ഡിമാൻ്റ് ഡ്രാഫ്റ്റ് മുഖേന ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, പുനലൂരിന് കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിക്കുന്ന ഇ-ലേലക്കാർ ഇ-ലേലത്തുകയുടെ 35% തുക ഇ-ലേലപ്രകാരം കാലാകാലങ്ങളിൽ നിലവിലുള്ള വാറ്റ്, വനവികസന നികുതി, ആദായനികുതി, മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതാണ്.

ഇ-ലേല പ്രമാണങ്ങളും ഇ-ലേല ഷെഡ്യൂളുകളും www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം എസ്.ബി.റ്റി.യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റു ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈനായി ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേലപ്രമാണങ്ങൾ സമർപ്പിക്കാൻ www.mstcecommerce.com എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേലപ്രമാണങ്ങളും www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേലപ്രമാണങ്ങൾ www.mstcecommerce.com എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽമാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേല പ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തിനോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാവുന്നതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുൻപ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ എൻ.ഐ.സി.-യിൽ നിന്നോ www.mstcecommerce.com വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേയ്മെൻ്റ് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്ക് അക്കൗണ്ടിൻ്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ഇ-ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡ്ഡിംഗ് ഫിനാൻഷ്യൽ ബിഡ്ഡിംഗ് അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും കയ്യൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജാഫീസിൽ നിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്നതോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേല പ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിനു മുമ്പായി ഉൽപ്പന്നങ്ങളുടെ ഗുണനിലവാരവും അളവും നേരിൽ കണ്ട് ബോധ്യപ്പെട്ടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിന് ശേഷമുള്ള പരാതികൾ പരിഗണിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുൻപായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ഇ-ലേലത്തിന് ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായിവരുന്നപക്ഷം ആയതു കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. ടി ലേല തീയതിക്കുമുമ്പായി ഡബിംഗ് ഡിപ്പോകളിൽ ഇറക്കുന്ന ഉൽപ്പന്നങ്ങൾ കൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. പട്ടികയിൽ കാണിച്ചിട്ടുള്ള തീയതിയിൽ നടക്കുന്ന ഇ-ലേലത്തിൽ വിറ്റു പോകാത്ത ഉൽപ്പന്നങ്ങളും പുതുതായി വരുന്ന ഉൽപ്പന്നങ്ങളും അടുത്ത പുനർ-ലേലത്തിലൂടെ വിൽപ്പന നടത്തുന്നതാണ്.

പട്ടിക

റെയിഞ്ച്—അഞ്ചൽ

ക്രമ നമ്പർ	തോട്ടത്തിൻ്റെ പേര്	ഉൽപ്പന്നങ്ങൾ അട്ടിവച്ചിരിക്കുന്ന സ്ഥലം	ഉൽപ്പന്നത്തിൻ്റെ ഇനം	അളവ് (ഉദ്ദേശം)	ക്യു. മീ.
(1)	(2)	(3)	(4)	(5)	(6)
1	1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടം (അന്തിമവെട്ട്)	മുലക്കയം ഡബിംഗ് ഡിപ്പോ	തേക്കുകഴകൾ 2-ാം തരം തേക്കുകഴകൾ 3-ാം തരം	50 എണ്ണം (1 ലോട്ട്) 100 എണ്ണം (1 ലോട്ട്)	5.9 M ³ 7.1 M ³
2	2000 മൊക്ക അക്കേഷ്യ ഓറിക്കുലി ഫോർമിസ് തോട്ടം	ആനകുത്തിമാവ് ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	33 എണ്ണം (1 ലോട്ട്)	4.923 M ³
3	2003 പാണയം അക്കേഷ്യ ഓറിക്കുലി ഫോർമിസ് തോട്ടം	പാണയം ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	5 എണ്ണം (1 ലോട്ട്)	0.554 M ³

(1)	(2)	(3)	(4)	(5)	(6)
4	2002 ചെറുകര അക്കേഷ്യ ഓറിക്കുലി ഫോമിൻ തോട്ടം	ചെറുകര ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	4 ലോട്ട്	16.736 M ³
5	2003 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കുലി ഫോമിൻ തോട്ടം	കുളത്തുപ്പുഴ സെക്ഷൻ ഹെഡ് ക്വാർട്ടേഴ്സ് ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	5 ലോട്ട്	27.494 M ³
6	2005 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കുലി ഫോമിൻ തോട്ടം	കടമാൻകോട് ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	7 ലോട്ട്	33.425 M ³
7	2000 കനാൽ ബെൽറ്റ് ഓറിക്കുലി ഫോമിൻ തോട്ടം	മൂലക്കയം ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	5 ലോട്ട്	9.85 M ³
8	2002 ഒഴുകുപാറ അക്കേഷ്യ ഓറിക്കുലി ഫോമിൻ തോട്ടം	വട്ടവിള ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	4 ലോട്ട്	23.175 M ³
		ഒഴുകുപാറ ഡബിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട്എൻ്റ്	6 ലോട്ട്	26.517 M ³

നിരതദ്രവ്യം:

അക്കേഷ്യ ബട്ട്എൻ്റ്—` 25,000.
തേക്ക് കഴകൾ—` 25,000.

വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ആകെ ലോട്ടുകൾ—35 എണ്ണം.

ഇ-ലേല തീയതിയും സമയവും—29-4-2017, 1.30 മണിമുതൽ 3.30 മണിവരെ.

ഇ-ലേല പ്രമാണങ്ങൾ വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—15-4-2017.

ഇ-ലേലത്തിൽ ഏറ്റവും കൂടിയ ഉചിതമായ തുക രേഖപ്പെടുത്തുന്ന ലേലക്കാരുടെ പേരിൽ ഇ-ലേലം സ്ഥിരപ്പെടുത്തുന്നതാണ്.

ഇ-ലേലത്തിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർ ബാംഗ്ലൂർ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിൻ്റെ ഓൺലൈനിൽ രജിസ്റ്റർ ചെയ്തിരിക്കണം.

ഇ-ലേല നിബന്ധനകൾ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിൻ്റെ www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ പുനലൂർ ഡിവിഷണൽ ഫോറസ്റ്റാഫീസറുടെ കാര്യാലയത്തിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റാഫീസ്, പുനലൂർ—0475-222621.

റെയിഞ്ചാഫീസർ, അഞ്ചൽ—0475-2270100.

No. PL2-4574/2016.

31st March 2017.

It is hereby notified that Teak Poles collected from final felling area of 1952 Teak plantation at Ayiranallor, Acacia buttend collected from 2000 Mokka and 2003 Panayam Bit I & II, 2002 Cherukara Acacia plantation Kalamkunnu Section, 2003 Kadamancodu Acacia plantation, Kulathupuzha Section, 2005 Kadamancodu Acacia plantation, Kulathupuzha Section, 2000 Canal Belt, Acacia plantation, Ayiranallor, 2002 Ozhukupara Acacia plantation Madathara in Anchal Range of Punalur Division will be sold through e-Auction shown in the schedule, by the Divisional Forest Officer, Punalur or any officer authorized by him, subject to the conditions published in Kerala Gazette No. 43, Vol. III dated 4-11-2014 vide Notification No. Pro. (4) 26243/13 dated 17-10-2014 of the Additional Principal Chief Conservator of Forests (P), Thiruvananthapuram and other conditions prevalent in the Forest Department. Teak timber and poles included in schedule will be sold at the risk and loss of the original bidder, M/s. Travancore Timbers, Mongam, Malappuram. Those who wish to participate have to remit an amount of ` 25,000 teak poles and ` 25,000 for acacia butt end as EMD as e-payment before the e-auction through Divisional Forest Officer, Punalur. Successful bidders will have to remit 35% of the bid amount on the e-auction itself through e-payment. Successful bidders will have to remit the balance value, VAT, Forest Development Tax, Income Tax and such other taxes that are prevailing at the time of e-auction within the stipulated time limit.

e-Auction documents and connected records are available in the website www.mstcecommerce.com. The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand draft/MSTC through the internet online banking of SBT or through NEFT for other banks. For submission of e-auction visit the website www.mstcecommerce.com. All bids/e-auction documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the www.mstcecommerce.com website and e-auction documents submitted manually/through post will not be entertained.

Online e-Auction/bids are to be accompanied with relevant documents. e-Auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-Auction can be obtained from NIC/the e-Auction Helpdesk number available in the www.mstcecommerce.com website and from the office of the Divisional Forest Officer, Punalur during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the e-Auction documents. e-Auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved Identity Card or Certificate will not be eligible to participate in the e-auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-auction. In case any Govt. Department requires any of the materials put up for the e-auction, the quantity remaining after their selection only will be re-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-auction will be re-auctioned.

Further details and information can be had from this office or the concerned Range Office, Anchal during the working hours.

SCHEDULE

Range—Anchal

<i>Sl. No.</i>	<i>Name of Plantation</i>	<i>Name of Dumping site</i>	<i>Species</i>	<i>Quantity</i>	<i>Vol. in Cum</i>
1	1952 Teak Plantation, Ayiranalloor (Final Felling)	Moolakkayam Dumping Depot	Teak Poles II C Teak Poles III	50 Nos. (1 lot) 100 Nos. (1 lot)	5.9 M ³ 7.1 M ³
2	2000 Mokka Acacia auriculiformis plantation	Anakuthimavu Dumping Depot	Acacia buttend	33 Nos. (1 lot)	4.923 M ³
3	2003 Panayam Acacia auriculiformis plantation	Panayam Dumping Depot	Acacia buttend	5 Nos. (1 lot)	0.554 M ³
4	2002 Cherukara Acacia plantation Kalamkunnu Section	Cherukara Dumping Depot	Acacia buttend	4 Lot	16.736 M ³
5	2003 Kadamancodu Acacia Plantation, Kulathupuzha Section	Kulathupuzha Section Head Quarters Dumping Depot	Acacia buttend	5 Lot	27.494 M ³
6	2005 Kadamancodu Acacia Plantation, Kulathupuzha Section	Kadamancodu Dumping Depot	Acacia buttend	7 Lot	33.425 M ³
7	2000 Canal Belt, Acacia Plantation, Ayiranalloor	Moolakkayam Dumping Depot	Acacia buttend	5 Lot	9.85 M ³
8	2002 Ozhukupara Acacia Plantation, Madathara	Vattavila Dumping Depot Ozhukupara Dumping Depot	Acacia buttend Acacia buttend	4 Lot 6 Lot	23.175 M ³ 26.517 M ³

Earnest Money Deposit:

- Acacia buttend—` 25,000
- Teak poles—` 25,000

Total lots presented for sale—35 Lots.

Date of e-auction—29-4-2017

Date from which the e-auction notification and relevant documents will be available in the website—15-4-2017.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered buyer online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website www.mstcecommerce.com.

Telephone Number: Divisional Forest Office, Punalur—0475-2222621

Range Forest Office, Anchal—0475-2270100

Office of the Divisional Forest Officer,
Punalur Division,
Punalur.

I. SIDHEEQ IFS,
Divisional Forest Officer.
(For and on behalf of Governor of Kerala).

ചാലക്കുടി ഡിവിഷൻ

ഇ-ലേല പരസ്യം

നമ്പർ സി എ1-4017/2014.

2017 മാർച്ച് 23.

ചാലക്കുടി ഡിവിഷനിലെ പരിയാരം റെയിഞ്ചിൽപ്പെട്ട 1977 മുളപ്പന തേക്കുതോട്ടത്തിൽ നിന്നും ഇടവെട്ടിലൂടെ ശേഖരിച്ചതും 1976 മുളപ്പന തേക്ക് തോട്ടത്തിൽ നിന്നും ജനറ്റിക് കള്ളിങ്ങ് നടത്തി ശേഖരിച്ചതും വെള്ളിക്കുളങ്ങര റെയിഞ്ചിൽപ്പെട്ട 2009 കന്നാറ്റുപാടം തേക്കുതോട്ടം ബിറ്റ് 1 & ബിറ്റ് 2 എന്നിവയിൽ നിന്നും ഫസ്റ്റ് മെക്കാനിക്കൽ തിന്നിംഗ് നടത്തി ശേഖരിച്ചതും ഇതോടൊപ്പം ചേർക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളതുമായ തേക്കുകൾക്കും തേക്ക് വിറകും, കപ്പുകാലുകളും 16-9-2014-ലെ വാല്യം III, പാർട്ട് III, 36-ാം നമ്പർ കേരള സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ചിട്ടുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സംരക്ഷണം), തിരുവനന്തപുരത്തിന്റെ 21-8-2014-ലെ പ്രൊ(4) 29243/13 നമ്പർ നിബന്ധനകളും 4-11-2014-ലെ വാല്യം III, പാർട്ട് III, 43-ാം നമ്പർ കേരള സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ചിട്ടുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സംരക്ഷണം), തിരുവനന്തപുരത്തിന്റെ 17-10-2014-ലെ പ്രൊ(4) 29243/13 നമ്പർ നിബന്ധനകളും 24-2-2015-ലെ കേരള സർക്കാർ ഗസറ്റ് വാല്യം IV, പാർട്ട് III, 8-ാം നമ്പർ പ്രകാരമുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (വിജിലൻസ്), തിരുവനന്തപുരത്തിന്റെ 3-2-2015-ലെ പ്രൊ(4) 29243/13 നമ്പർ വിജ്ഞാപനങ്ങൾക്ക് വിധേയമായി ചാലക്കുടി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോ അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന മറ്റ് ഉദ്യോഗസ്ഥനോ ഇ-ലേലത്തിലൂടെ വിൽക്കുന്നതാണ്. പട്ടികയിൽ പറയുന്ന ഉൽപ്പന്നങ്ങൾക്കുപുറമേ ഇ-ലേലത്തിനു മുൻപുവരെ ശേഖരിച്ച് അട്ടിവെയ്ക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിനു മുൻപ് ` 20,000 ഇ-പേയ്മെന്റ്/ഇ-ട്രഷറി/ഡിമാന്റ് ഡ്രാഫ്റ്റ് (ചാലക്കുടിയിൽ മാറാവുന്ന ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ ചാലക്കുടിയുടെ പേരിൽ എടുക്കുന്നത്) വഴി നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിക്കുന്ന ഇ-ലേലക്കാർക്ക് നിരതപ്രകാരവും കാലാകാലങ്ങളിൽ നിലവിലുള്ളതുമായ വാറ്റ്, വന വികസന നികുതി, വരുമാന നികുതി, മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതുണ്ട്.

ഇ-ലേല പ്രമാണങ്ങളും ഇ-ലേല ഷെഡ്യൂളും www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം SBT-യുടെ Internet Online Banking വഴിയോ മറ്റ് ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈനായി ഇ-ലേലത്തിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേല പ്രമാണങ്ങൾ സമർപ്പിക്കാൻ www.mstcecommerce.com എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേല പ്രമാണങ്ങളും www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേല പ്രമാണങ്ങൾ www.mstcecommerce.com എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽ മാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേല പ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തിനോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുൻപ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ എൻ.ഐ.സി.-യിൽ നിന്നോ www.mstcecommerce.com വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡ്ഡിംഗ് ഫിനാൻഷ്യൽ ബിഡ്ഡിംഗ് അതിനായി പറഞ്ഞിരിക്കുന്ന അതാൽ കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും കയ്യൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജാഫീസിൽ നിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്നതോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേല പ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിനുമുമ്പായി ഉൽപ്പന്നങ്ങളുടെ ഗുണനിലവാരവും അളവും നേരിൽ കണ്ട് ബോധ്യപ്പെട്ടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിന് ശേഷമുള്ള പരാതികൾ പരിഗണിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുൻപായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ഇ-ലേലത്തിന് ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായിവരുന്നപക്ഷം ആയതു കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. തോട്ടത്തിലെ ജോലികൾ നടന്നുകൊണ്ടിരിക്കുന്നതിനാൽ ലേലത്തിന് മുൻപുവരെ ഡബിംഗ് ഡിപ്പോയിൽ ഇറക്കി ലോട്ടു ചെയ്യുന്ന ഉൽപ്പന്നങ്ങൾ കൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്നോ പരിയാരം/വെള്ളിക്കുളങ്ങര റെയിഞ്ചാഫീസിൽ നിന്നോ പ്രവൃത്തി ദിവസങ്ങളിൽ അറിയാവുന്നതാണ്.

പട്ടിക

ക്രമ നമ്പർ	റെയിഞ്ച്	തോട്ടത്തിന്റെ പേര്	ഉൽപ്പന്നങ്ങൾ അട്ടിവച്ചിരിക്കുന്ന സ്ഥലം	ഏകദേശ അളവ്
1	പരിയാരം	1977 മുളളപ്പന തേക്കു തോട്ടം	രണ്ടു കൈ ഡബിംഗ് സൈറ്റ്	തേക്കുതടി-BS 6.55 M ³ തേക്കുതടി-SL 0.170 M ³ IVC തേക്കുകഴ 2സി-0ം തരം 20 എണ്ണം തേക്കുകഴ 3-0ം തരം 200 എണ്ണം തേക്കുകഴ 4-0ം തരം 2644 എണ്ണം തേക്കുകഴ 5-0ം തരം 612 എണ്ണം തേക്ക് വിറക് 34.25 എം. റ്റി.
2	പരിയാരം	1976 മുളളപ്പന തേക്കു തോട്ടം	രണ്ടു കൈ ഡബിംഗ് സൈറ്റ്	തേക്കുതടി-BS 6.412 M ³ തേക്കുതടി-SL 0.476 M ³ IVC തേക്കുതടി-L 2.283 M ³ IVC തേക്കുകഴ 2സി-0ം തരം 220 എണ്ണം തേക്കുകഴ 3-0ം തരം 550 എണ്ണം തേക്കുകഴ 4-0ം തരം 600 എണ്ണം
3	വെള്ളിക്കുളങ്ങര	2009 കന്നാറ്റുപാടം തേക്കു തോട്ടം ബിറ്റ് 1	കന്നാറ്റുപാടം ഡബിംഗ് ഡിപ്പോ	തേക്കുകഴ 4-0ം തരം 2762 എണ്ണം തേക്കുകഴ 5-0ം തരം 123 എണ്ണം കപ്പുകാൽ 4236 എണ്ണം
4	വെള്ളിക്കുളങ്ങര	2009 കന്നാറ്റുപാടം തേക്കു തോട്ടം ബിറ്റ് 2	കന്നാറ്റുപാടം ഡബിംഗ് ഡിപ്പോ	തേക്കുകഴ 3-0ം തരം 16 എണ്ണം തേക്കുകഴ 4-0ം തരം 349 എണ്ണം തേക്കുകഴ 5-0ം തരം 2239 എണ്ണം കപ്പുകാൽ 2500 എണ്ണം

നിരതദ്രവ്യം— ` 20,000.

ഇ-ലേല പ്രമാണങ്ങൾ വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—17-4-2017, 18-4-2017, 8-5-2017, 9-5-2017.

ഇ-ലേല തീയതി— 26-4-2017, 27-4-2017, 18-5-2017, 19-5-2017.

ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ബാംഗ്ലൂർ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിന്റെ ഓൺലൈനിൽ രജിസ്റ്റർ ചെയ്തിരിക്കണം. ഇ-ലേല നിബന്ധനകൾ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിന്റെ www.mstcecommerce.com എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ ചാലക്കുടി ഡിവിഷണൽ ഫോറസ്റ്റാഫീസറുടെ കാര്യാലയത്തിൽ നിന്നും (ഫോൺ : 0480 2701340) പരിയാരം റെയിഞ്ചാഫീസിൽ നിന്നും (ഫോൺ 0480 2746058) വെള്ളിക്കുളങ്ങര റെയിഞ്ചാഫീസിൽ നിന്നും (ഫോൺ 0480 2742053) പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ലഭ്യമാണ്.

No. CA1-4017/2014.

23rd March 2017.

It is hereby notified that Teak poles and Teak Firewood collected from thinning of 1977 Mullappana Teak plantation and from Genetic culling in 1976 Mullappana Teak plantation in Pariyaram Range and Teak poles and Kappukals collected from 1st mechanical thinning of 2009 Kannattupadam Teak Plantation Bit I and Bit II in Vellikulangara Range of Chalakudy Division will be sold through e-auction shown in the schedule, by the Divisional Forest Officer, Chalakudy or any other officer authorized by him, subject to the conditions notified in the e-auction notification and the general sale conditions vide Notification No. Pro. (4) 29243/13 dated 21-8-2014 of Additional Principal Chief Conservator

of Forests (Protection), Thiruvananthapuram published in Kerala Gazette No. 36, Volume III, Part III dated 16-9-2014. Notification No. Pro. (4) 29243/13 dated 17-10-2014 of Additional Principal Chief Conservator of Forests (Protection), Thiruvananthapuram published in Kerala Gazette No. 43, Volume III, Part III dated 4-11-2014 and Notification No. Pro. (4) 29243/13 dated 3-2-2015 of the Additional Principal Chief Conservator of Forests (Vigilance), Thiruvananthapuram published in Kerala Gazette No. 8, Volume III, Part III dated 24-2-2015.

Besides the quantity shown in the schedule, the quantity if any delivered to dumping sites before the date of e-auction will also be included in the sale.

e-Auction documents and connected records are available in the website : www.mstcecommerce.com. The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand draft (in favour of Divisional Forest Officer, Chalakudy payable at Chalakudy) through the Internet Online Banking of SBT or through NEFT for other banks. For submission of tenders visit the website: www.mstcecommerce.com. All bids/e-auction documents are to be submitted online only and in the designated online cover (s)/envelope(s) on the www.mstcecommerce.com website and e-auction documents submitted manually/through post will not be entertained. Late tenders will not be entertained.

Online e-auction/bids are to be accompanied with relevant documents. E-auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-auction can be obtained from NIC/ the e-auction Helpdesk number available in the www.mstcecommerce.com website and from the Office of the Divisional Forest Officer, Chalakudy during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the e-auction documents. e-auction documents without these details will not be accepted.

Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-auction. The bidders should produce a Certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved Identity Card or Certificate will not be eligible to participate in the e-auction.

In case any Government Department requires any of the materials put up for the e-auction the quantity remaining after their selection only will be e-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by Government after the issuance of this notification will also be applicable to this e-auction.

Further details and information can be had from this office or the concerned Range Office, Pariyaram/Vellikulangara during the working hours.

SCHEDULE

<i>Sl. No.</i>	<i>Range</i>	<i>Name of Plantation</i>	<i>Name of Dumping site/Place of materials stacked</i>	<i>Details of quantity</i>
(1)	(2)	(3)	(4)	(5)
1	Pariyaram	1977 Mullappana Teak Plantation	Randukai Dumping site	Teak Timber-BS—6.55 M ³ Teak Timber-SL IVC—0.170 M ³ Teak Poles II C—20 Nos. Teak Poles III—200 Nos. Teak Poles IV—2644 Nos. Teak Timber V—612 Nos. Teak Firewood—34.25 MT
2	Pariyaram	1976 Mullappana Teak Plantation	Randukai Dumping site	Teak Timber-BS—6.412 M ³ Teak Timber-SL IVC—0.476 M ³ Teak Timber-L IVC—2.283 M ³ Teak Poles II C—220 Nos. Teak Poles III—550 Nos. Teak Poles IV—600 Nos.

(1)	(2)	(3)	(4)	(5)
3	Vellikulangara	2009 Kannattupadam Teak Plantation Bit I	Kannattupadam Dumping Depot	Teak Poles IV—2762 Nos. Teak Poles V—123 Nos. Kappukal—4236 Nos.
4	Vellikulangara	2009 Kannattupadam Teak Plantation Bit II	Kannattupadam Dumping Depot	Teak Poles III—16 Nos. Teak Poles IV—349 Nos. Teak Poles V—2239 Nos. Kappukal—2500 Nos.

The e-auction will be knocked down in the name of the highest bidders.

Earnest Money Deposit—` 20,000.

Date from which the e-auction notification and relevant documents will be available in the website—
17-4-2017, 18-4-2017, 8-5-2017, 9-5-2017.

Date from which the bidders can be participated in the e-auction—26-4-2017, 27-4-2017, 18-5-2017, 19-5-2017.

Those who are interested to participate in the e-auction should be registered online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website www.mstcecommerce.com.

Telephone No. Divisional Forest Officer, Chalakudy—0480 2701340.

Range Forest Officer, Pariyaram—0480 2746058.

Range Forest Officer, Vellikulangara—0480 2742053.

Office of the Divisional Forest Officer,
Chalakkudy Division,
Chalakkudy.

R. KEERTHI I.F.S.,
Divisional Forest Officer
(For and on behalf of the Governor of Kerala).

PALAKKAD DIVISION

RE-E-TENDER NOTICE

[No. 15/2016-17 to 19/2016-17]

No. D-718/2017.

28th March 2017.

Online tenders are invited from reputed firms for the “Supply, Installation, Testing and Commissioning of Solar Fencing” for use in Kerala Forest Department by Chairman/CEO Palakkad FDA. The Solar Fencing should conform to the technical standards and specifications detailed in Annexure A attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBT or through NEFT for other banks.

All Bid/Tender documents are to be submitted online only and in the designated Online Cover (S)/Envelope (S) on the www.etenders.kerala.gov.in Website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

Sl. No.	Tender No. and name of work	Length in Kilometer (approx.)	PAC (` in Lakhs)	EMD (2.5%)	Tender Fee (Including VAT)
(1)	(2)	(3)	(4)	(5)	(6)
1	15/2016-17—Construction of New Solar Power Fencing (5 Strands) from Dhoni to Korma under Olavakkode Range	3 Km.	5.03	12,575	1,056
2	16/2016-17—Construction of New Solar Power Fencing (5 Strands) from Cheekuzhy to Elichiram under Walayar Range	2 Km.	3.81	9,525	800

(1)	(2)	(3)	(4)	(5)	(6)
3	17/2016-17—Construction of New Solar Power Fencing (5 Strands) from Anakkal to Kalliyara Under Walayar Range	10 Km.	16.55	41,375	2,625
4	18/2016-17—Construction of New Solar Power Fencing (5 Strands) around Chavadippara Tribal Colony under Walayar Range	2 Km.	3.83	9,575	804
5	19/2016-17—Construction of New Solar Power Fencing (5 Strands) from Mundur to Kattikallu under Olavakkode Range	7 Km.	10.05	25,125	2,625

Period for completion—Within 60 days from the date of agreement.

Mode of Payment—Online.

Place to be delivered—Dhoni to Korma, Cheekuzhy to Elichiram, Anakkal to Kalliyara, Around Chavadippara Tribal Colony and Mundur to Kattikallu areas under Palakkad Forest Division.

Date and time from which the tender will be available in the website—15-4-2017 at 11 a. m.

Last date and time for receipt of tender (Closing of tender)—25-4-2017 at 5 p. m.

Tender opening date and time—29-4-2017 at 10.30 a. m.

The length in Kilometers mentioned above is approximate. The KFD will be at liberty to increase or decrease the length/work to be done or may decide not to execute the work at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Help desk number available in the www.etenders.kerala.gov.in website and from the office of the Chairman/CEO Palakkad FDA and Divisional Forest Officer, Palakkad during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

The rate/kilometre and the rate for Annual Maintenance contract beyond the warranty period are to be quoted separately.

ANNEXURE A

Specification of Solar Fencing

The Scope of work includes Supply, installation, testing, commissioning of solar power fencing systems.

The basic parameters for fencing will be as following:

1. Maximum distance between two sections posts—150 Mtr.
2. Distance between two intermediate posts—6 Meters.
3. Nos. of lines of wire—5 Nos.
4. Height of the fence—7 Feet.

<i>Sl. No.</i>	<i>Name of location, Village</i>	<i>Range, Division</i>	<i>Tentative length</i>
1	Dhoni to Korma, Puduppariyaram I	Olavakkode, Palakkad	3 Km.
2	Cheekuzhy to Elichiram, Akathethara and Malampuzha I	Walayar, Palakkad	2 Km.
3	Anakkal to Kalliyara, Malampuzha II	Walayar, Palakkad	10 Km.
4	Chavadippara Tribal Colony, Pudussery East	Walayar, Palakkad	2 Km.
5	Mundur to Kattikkallu, Puduppariyaram II	Olavakkode, Palakkad	7 Km.

The scope of work shall also include the following:

A. Supply, installation, testing and commissioning

1. Collection of all relevant data at the proposed site which is necessary for proper designing, layout, installation and successful commissioning of the system.
2. Preparation & submission of realistic and pragmatic engineering designing of all the necessary device/ components and sub-systems that is required for systems. This shall have to be carried out in accordance with the collected field data and general technical requirements/specifications.
3. The design details should clearly indicate the number of wire/lines, distance between wires/lines, number of sections, number of posts, number of corners, number pull through posts, number of intermediate posts and other accessories and justification of the effectiveness of the fencing against each animal to be controlled.
4. The following drawings should be submitted with technical bid part-1.
 - (a) A section between two intermediate posts
 - (b) Section post
 - (c) Corner post
 - (d) Gate including both posts showing all the lines wires and accessories to be fixed.
 - (e) Grouting details of posts.
5. Supply and transportation of all required materials, components, devices, sub-systems and components of Solar fences to the site and arrangements of safe-keeping and storing them at site.
6. All the civil works related with installation, commissioning of systems.
7. Arrangement of all the material, labour, tools and plants etc. required for proper completion and successful implementation of projects.
8. To provide all essential documents and manuals, clearly explaining the operation and maintenance and trouble shooting of various portions of the systems.
9. To impart necessary training to the technicians/users in each village during installation and commissioning of the systems as well as classroom training, after completion of the projects in fault diagnosis and repair.

General Technical Specifications

<i>Description</i>	<i>Specification (Base Units)</i>	<i>Remarks</i>	<i>Yes/No (Pls specify if better specification is quoted)</i>
(1)	(2)	(3)	(4)
Energizer	<p>Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12-Volt Battery. Full and reduced power output terminal.</p> <p>Auxillary supply provision for 230 V ac should be there.</p> <p>Should operate at one/different fences independently.</p> <p>Should be capable to energize the length of fence up to 5 Km. (5 strands) should be suitable for other requirements of the work.</p> <p>Each area shall have its own Energizer and alarming system. Any intrusion/unwanted activation of the fence should be suitably annunciated with audio alarm system.</p> <p>Operating voltage at 50 K load-10 Kv Maximum.</p> <p>Other parameters with 1 K Load</p> <p>Operating voltage—6.0-8.0 Kv</p> <p>At High setting</p> <p>O/p energy—3.5 to 5 J</p> <p>Peak current —7.0 - 8.0 Amps.</p> <p>At High setting</p> <p>RMS Current—2.4-2.8 Amps.</p> <p>At High setting</p> <p>Output Charge — 1.0-1.4 milli-Col.</p> <p>At High setting</p> <p>Fib. Energy —3.5-4.5 MCA</p> <p>At High setting</p> <p>Pulse duration —0.01-3 milli-sec.</p> <p>Pulse interval—1.1- 1.4 sec.</p>	<p>1. Must confirm to all National and International Standards of Safety and should not be fetal to human and animal life.</p> <p>Safty Standards to be followed are BIS 302-2-76 IEC 335-2-76</p> <p>2. Registration of the firm in any Govt. Dept. (Like Directorate General of Supplies and Disposals etc.) will be preferred</p>	
Solar PV Modules	37 Watts, 12 Volts rating with minimum 15 years warranty against manufacturing defects.	Must be of good efficiency, durability and reliable one should be from reputed companies with more than 15 years of experience in solar panel manufacturing	
Module stand with post	MS angle, strips and pole 50 NB. Hot dip galvanized to minimum of 30 microns zinc coating thickness. Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts, 120 Ah low maintenance free battery with 4 year replaceable warranty	Must be of from reputed companies	

(1)	(2)	(3)	(4)
Lightening diverter kit	Must be capable of diverting stray Lightning. The diverter assembly must be adjustable for spark gaps. Lightning Diverter kit should be as close as possible to the Energizer. Adequate earthing to be provided.	With proper earthing system	
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100NB, class B pipe, and must be grouted	Should be capable of housing battery and energizer.	
Accessories			
Earthing system	Must contain earth mixture capable of retaining moisture 8-mm. Diameter stainless steel rod non-rusting quality of atleast 4 feet length	Should be capable of providing proper earthing to the system	
Strain Insulators	<i>Strain Insulators for End or Corner Posts : Made of High quality Industrial Plastic — Virgin Nylon rated for 15KV UV Stabilized Reel Insulators : Made of virgin Polypropylene plastic rated for 15KV UV stabilized</i>	UV stabilized & Rainwater run-off should be provided on the insulator	
PP Reel Insulators	Must be of virgin plastic material. Polypropylene or equivalent	UV stabilized High tensile	
High Tensile wire	2.5 mm. wire dia High tensile wire with minimum of 230-300 gms./sq.m zinc coated thickness. UTS 140.5kg/mm ² , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 5 years	
12 gauge wire	12 gauge wires for binding insulators	High quality zinc coating	
Wire tightners	In suit tightners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension springs	Spring steel capable of taking compression loads Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		
Warning Sign boards	Polyethylene plastic with statutory colour and signs	Yellow with black lettering in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized	For under gate and base unit connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain : Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size (of 12 gauge M. S. Wire)	For rivers and streams	
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	

(1)	(2)	(3)	(4)
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made.	
Elephant toupees	2.5 mm dia galvanized iron wire and G. I. Clamps should be used	For protection of posts from elephants	
Posts			
Section/ Corner/End/ Pull through posts	50NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2 × 2 × 2 feet size P.C.C. in 1:2:4 cement, sand & stone ballast		
Intermediate posts	more than 60 microns galvanized T' section post 8.5 feet long 25 × 25 × 3 mm., to be inserted 1.5 feet in ground		
Testers			
Digital volt meter	Must display fence voltage digitally upto 12 kv only. Made of non-shocking plastic		
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distance of 1000m.		
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking		

Other General Technical Requirements

The system should alert the animals or human being by audio alarm as well as laserlights when they come close to the fence by using proximity sensors.

The system should alert any kind of intrusion through an audio alarm that can be in the vicinity of more than 500 meters, within every second.

The Battery (Reputed Make, maintenance free with a min. of 4 years warranty) along with electronic system will be kept in a protected place, preferably in a house near the fence.

Solar PV Module of reputed make will should be used, which can generate the required power at 25 deg. C along with Battery. Battery shall provide a backup of 120 Hrs. in the event of complete darkness or solar power input failure.

Once charged the system should function for 5 continuous days with normal working conditions.

Warning signboards will be placed at every pathway along the fence.

The tenderer firm shall have—

1. ISO certification for "Design, manufacture, install, maintaining the power fence for animal control.
2. Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
3. Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents).

(Sd.)

Office of the Divisional Forest Office,
Palakkad Division,
Palakkad.

*Chief Executive Officer,
Palakkad Forest Development
Agency & Divisional Forest Officer,
(For and on behalf of the Governor of Kerala).*

മണ്ണാർക്കാട് ഡിവിഷൻ

പുനർ ദർഘാസ്/ലേല പരസ്യം

നമ്പർ എ2-3269/2016.

2017 മാർച്ച് 23.

മണ്ണാർക്കാട് ഡിവിഷനിലെ മണ്ണാർക്കാട് റെയിഞ്ചിലെ 1955, 1956 പാണക്കാടൻ, അട്ടപ്പാടി റെയിഞ്ചിലെ 1956 പൊട്ടിക്കൽ തേക്ക് തോട്ടത്തിൽ അടക്കിമുറിക്കുശേഷം അവശേഷിക്കുന്ന യഥാക്രമം 43, 48, 32 പാഴ്ചമരങ്ങൾ മുറിച്ച് നീക്കം ചെയ്യുന്നതിനുള്ള അവകാശം വനം വകുപ്പിൽ നിലവിലുള്ള ലേല വ്യവസ്ഥകൾക്കും സർക്കാർ നിബന്ധനകൾക്കും വിധേയമായി മണ്ണാർക്കാട് ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോ അദ്ദേഹം ചുമതലപ്പെടുത്തുന്ന മറ്റ് ഉദ്യോഗസ്ഥനോ മണ്ണാർക്കാട് ഡിവിഷണൽ ഫോറസ്റ്റാഫീസിൽ വച്ച് 26-4-2017-ാം തീയതി 3 മണിക്ക് പുനർ ലേല/ദർഘാസ് നടത്തുന്നതാണ്. ലേലം സംബന്ധിക്കുന്ന വ്യവസ്ഥകൾ കേരള സർക്കാർ ഗസറ്റ് നമ്പർ 36, തീയതി 16-9-2014 പ്രകാരവും ഗസറ്റ് നമ്പർ 43, തീയതി 4-11-2014 പ്രകാരവും ഗസറ്റ് നമ്പർ 8, തീയതി 24-2-2015 പ്രകാരവും ഗസറ്റ് നമ്പർ 34, തീയതി 28-5-2015 പ്രകാരവും ഗസറ്റ് നമ്പർ 40, തീയതി 13-10-2015 പ്രകാരവും വിജ്ഞാപനം ചെയ്തിട്ടുണ്ട്. കരാർ കാലാവധി ലേലം സ്ഥിരപ്പെടുത്തിയ വിവരം അറിയിക്കുന്ന തീയതി മുതൽ 30 ദിവസം ആകുന്നു.

റെയിഞ്ച്	തോട്ടത്തിന്റെ പേര്	വിസ്തീർണ്ണം (Ha.)	മരങ്ങളുടെ എണ്ണം	നിരതദ്രവ്യം	ദർഘാസ് ഫോറത്തിന്റെ വില
മണ്ണാർക്കാട്	1955 പാണക്കാടൻ തേക്ക് തോട്ടത്തിൽ	3.71	43	25,000	1,300 + വാറ്റ്
അട്ടപ്പാടി	1956 പൊട്ടിക്കൽ തേക്ക് തോട്ടത്തിൽ	8.75	32	25,000	2,000 + വാറ്റ്
മണ്ണാർക്കാട്	1956 പാണക്കാടൻ തേക്ക് തോട്ടത്തിൽ	3.38	48	25,000	750 + വാറ്റ്

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—26-4-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന തീയതിയും സമയവും—26-4-2017, 2.30 മണി.

ലേല തീയതിയും സമയവും—26-4-2017, 3 മണി.

ലേല/ദർഘാസ് സ്ഥലം—ഡിവിഷണൽ ഫോറസ്റ്റാഫീസ്, മണ്ണാർക്കാട്.

ഏതെങ്കിലും സാങ്കേതിക കാരണങ്ങളാൽ 26-4-2017-ന് ലേലം/ടെണ്ടർ നടക്കാതെ വരികയാണെങ്കിൽ മേൽ നിബന്ധനകൾക്ക് വിധേയമായി 28-4-2017, 2-5-2017 എന്നീ തീയതികളിൽ അതേ സ്ഥലത്തും സമയത്തും ടെണ്ടർ നടത്തുന്നതായിരിക്കും.

ദർഘാസ് ഫോറങ്ങൾക്ക് മണ്ണാർക്കാട് ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോട് അപേക്ഷിക്കാവുന്നതും ആയത് മുകളിൽ കാണിച്ചിരിക്കുന്ന തീയതി വരെ ലഭിക്കുന്നതുമാണ്. നിരക്ക് രേഖപ്പെടുത്തി മുദ്രവച്ച ദർഘാസുകൾ നിരതദ്രവ്യമടക്കം മുകളിൽ പറയുന്ന സമയം വരെ ഈ ഓഫീസിൽ സ്വീകരിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ളവരെ മാത്രം ഉൾപ്പെടുത്തി ആദ്യം ലേലം നടത്തുന്നതാണ്. തുടർന്ന് മുകളിൽ പറഞ്ഞിട്ടുള്ള സമയത്ത് ലഭിച്ച എല്ലാ ദർഘാസുകളും ഹാജരായിട്ടുള്ള ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതുമാണ്. ആദ്യ തീയതിയിൽ ദർഘാസ്/ലേലം നടക്കാതിരിക്കുകയോ ദർഘാസ്/ലേലം കൊള്ളാൻ ആരും തയ്യാറാകാതെ വരികയോ ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ്/ലേലം റദ്ദ് ചെയ്യപ്പെടുകയോ ചെയ്താൽ മുകളിൽ പറഞ്ഞിട്ടുള്ള അടുത്ത ദിവസങ്ങളിൽ അതേ സ്ഥലത്തും സമയത്തും ദർഘാസ്/ലേലം നടത്തുന്നതാണ്.

ദർഘാസ്/ലേലത്തിന് 7 (ഏഴ്) ദിവസങ്ങൾക്കുശേഷം ലഭിക്കുന്ന പോസ്റ്റ് ഓഫറുകളോ മറ്റ് ഏതെങ്കിലും തരത്തിലുള്ള പരാതികളോ പരിഗണിക്കുന്നതല്ല. ഒരു ലക്ഷം രൂപയിൽ കൂടുതൽ ലേലത്തുക വരുന്ന കേസുകളിൽ ലേലത്തുകയുടെ 10%-ൽ കുറയാത്ത പോസ്റ്റ് ഓഫറുകളും ഒരു ലക്ഷത്തിൽ താഴെ ലേലത്തുക വരുന്ന കേസുകളിൽപ്പെട്ട ലേലങ്ങൾക്ക് 20%-ൽ കുറയാത്ത പോസ്റ്റ് ഓഫറുകളും മാത്രമേ പരിഗണിക്കുകയുള്ളൂ. പോസ്റ്റ് ഓഫറുകാരൻ യഥാർത്ഥ ദർഘാസ്/ലേലക്കാരൻ ഒടുക്കിയ തുകയുടെ ഇരട്ടി തുക അടയ്ക്കേണ്ടതാണ്. ബന്ധപ്പെട്ട പോസ്റ്റ് ഓഫർ തുകയും മറ്റു നികുതികളും ചെലാൻ മുഖാന്തിരമോ ബാങ്ക് രസീത് വഴിയോ ഈ ഓഫീസിൽനിന്ന് രജിസ്ട്രേഡ് തപാൽ മുഖേന അറിയിച്ച് 7 ദിവസത്തിനുള്ളിൽ ഒടുക്കി ഈ ഓഫീസിൽ ഹാജരാക്കേണ്ടതാണ്. പോസ്റ്റ് ഓഫർ നൽകുന്ന ദർഘാസുകാരൻ മരങ്ങളുടെ ഗുണനിലവാരവും മറ്റു ദർഘാസ് വ്യവസ്ഥകളും ബോധ്യപ്പെടുശേഷം നിശ്ചിത മുദ്രപ്പത്രത്തിൽ ഉടമ്പടി വയ്ക്കേണ്ടതാണ്. പോസ്റ്റ് ഓഫറുകാരൻ ടി വ്യവസ്ഥകൾ ബോധ്യപ്പെട്ട് ഉടമ്പടിയിൽ ഏർപ്പെടുന്നപക്ഷം ഇതിന്മേൽ ആവശ്യമായ പരസ്യം നൽകി ഒരു പുനർ ദർഘാസ്/ലേലം നടത്തുന്നതാണ്. പുനർലേലത്തിൽ ലഭിക്കുന്ന തുക പോസ്റ്റ് ഓഫറുകാരൻ വാഗ്ദാനം ചെയ്ത തുകയേക്കാൾ കുറവാണെങ്കിൽ പോസ്റ്റ് ഓഫറുകാരൻ വാഗ്ദാനം ചെയ്ത തുകയ്ക്ക് ടിയാന്റെ പേരിൽ ദർഘാസ്/ലേലം സ്ഥിരപ്പെടുത്തുന്നതായിരിക്കും. പോസ്റ്റ് ഓഫറുകാരൻ വാഗ്ദാനം ചെയ്ത ലേലത്തുക അടയ്ക്കുന്നതിൽ നിന്ന് പിൻമാറുന്നപക്ഷം ടിയാൻ അടച്ചിട്ടുള്ള സെക്യൂരിറ്റി തുക സർക്കാരിലേക്ക് കണ്ടുകെട്ടുന്നതാണ്. പുനർലേലത്തിൽ പോസ്റ്റ് ഓഫറുകാരൻ വാഗ്ദാനം ചെയ്ത തുകയേക്കാൾ കൂടുതൽ തുകയ്ക്ക് ലേലം/ദർഘാസ് നടക്കുകയാണെങ്കിൽ ഉയർന്ന ലേലത്തുകയ്ക്ക് ആ വ്യക്തിയുടെ പേരിൽ ലേലം ഉറപ്പിക്കുന്നതും പോസ്റ്റ് ഓഫറുകാരന്റെ സെക്യൂരിറ്റി തുക തിരികെ നൽകുന്നതുമാണ്.

ദർഘാസ്/ലേലദിവസം പൊതു അവധിയായി പ്രഖ്യാപിച്ചാൽ അടുത്ത പ്രവർത്തി ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും ദർഘാസ്/ലേലം നടത്തുന്നതാണ്. വനം വകുപ്പിൽ നിലവിലുള്ള ദർഘാസ്/ലേല വ്യവസ്ഥകൾ ഈ ദർഘാസ്/ലേലത്തിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്നോ മണ്ണാർക്കാട് റെയിഞ്ചാഫീസിൽ നിന്നോ അറിയാവുന്നതാണ്.

ലേല/ദർഘാസിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർക്ക് ലേലത്തിന് മുൻപുതന്നെ തോട്ടങ്ങൾ പരിശോധിച്ച് ബോധ്യപ്പെടേണ്ടതും ലേല/ദർഘാസ് വ്യവസ്ഥകൾ വായിച്ച് മനസ്സിലാക്കി ബോധ്യപ്പെടേണ്ടതുമാണ്. ലേല/ദർഘാസിൽ പങ്കെടുക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽ വിലാസവും കയ്യൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജ് ഓഫീസറിൽ നിന്നും വാങ്ങി ഹാജരാക്കേണ്ടതാണ്. വിജയിയാകുന്ന ലേലക്കാരൻ/ദർഘാസുകാരൻ ലേലത്തുകയുടെ/ദർഘാസ് തുകയുടെ 35 ശതമാനം ലേല/ദർഘാസ് ദിവസം തന്നെ അടയ്ക്കേണ്ടതും 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടി വയ്ക്കേണ്ടതുമാണ്.

No. A2-3269/2016.

23rd March 2017.

It is hereby notified for the information of the public that the right of cutting and removal of Miscellaneous trees standing in 1955 Teak Plantation, Panakkadan, 1956 Teak Plantation, 1956 Pottikkal Teak Plantation in Attappady Range in Mannarkkad Division as below will be sold by Re-tender/auction by the Divisional Forest Officer or his nominee at Divisional Forest Office, Mannarkkad on 26-4-2017 at 3 p.m. The tender/auction will be according to the conditions published in Kerala Gazette No. 36 dated 16-9-2014, Gazette No. 43 dated 4-11-2014, Gazette No. 8 dated 24-2-2015, Gazette No. 34 dated 25-8-2015, Gazette No. 40 dated 13-10-2015 and Gazette No. 49 dated 15-12-2015. Agreement period will be 30 days from the date of intimation of confirmation of tender/auction.

Name of Range	Name of Plantation	Area in Ha.	No. of trees	E.M.D.	Value of tender form
Mannarkkad	1955 Teak Plantation, Panakkadan	3.71	43	25,000	1,300 + VAT
Attappady	1955 Teak Plantation, Pottikkal	8.75	32	25,000	2,000 + VAT
Mannarkkad	1956 Teak Plantation, Panakkadan	3.38	48	25,000	750 + VAT

Last date and time of sale of tender form—26-4-2017, 1 p. m.

Last date and time of receipt of tender form—26-4-2017, 2.30 p. m.

Auction date and time—26-4-2017, 3 p. m.

If the tender can not be conducted on 26-4-2017, the same shall be conducted on 28-4-2017, 2-5-2017 as per the above conditions, at the same place and time.

Place of tender/auction—Divisional Forest Office, Mannarkkad.

Tender forms will be available from Divisional Forest Office, Mannarkkad upto the date and time shown above. Sealed tenders with rate quoted will be received upto the date and time shown above. Auction will be conducted, among the members who submitted the tenders, then the tenders will be opened. If the tender/auction does not happen or cancel in the first date, the same will be conducted on the other dates at the same place and time without any change as per the same conditions stipulated.

No petition or post offer received will ordinarily be considered except when the post offer is advantageous by more than 10% of the original offer, where the bid amount is ₹ 1,00,000 and above and more than 20% where the original bid amount is less than ₹ 1,00,000. The post offer will comply with the following terms.

- (1) Offer should be made within 7 days of auction failing which the offer will not be considered.
- (2) Offerer should remit double the amount paid by the bidder on the auction date.
- (3) The remittance made through the chalan or bank deposit receipt should be produced before the Divisional Forest Officer concerned, within seven days from the date of receipt of registered notice to that effect.

The post offerer after satisfying the conditions specified above, should execute an agreement before the Divisional Forest Officer concerned, pledging the security for the due fulfillment of above terms.

If the post offerer satisfied the conditions, auction/tender of the right will be conducted after giving the usual publicity as per rules. In the re-auction/tender if nobody to quote/offer higher price, the sale will be fixed as per post offer.

If a higher price than the post offer has been received in the re-auction/tender, the right will be awarded to the highest bidder in the re-auction/tender. The security deposit remitted along with the post offer will be refunded to him.

If the post offerer is not accepting the sale the security deposit remitted by him will be forfeited to Government.

If the notified day happens to be holiday the same will be conducted on the next working day at the time and place mentioned above, without change of any of the conditions.

More details can be had either from Range Office, Mannarkkad or from this office. The intending bidders are advised to inspect the area with the permission of Range Officer, Mannarkkad before the sale and satisfy themselves of the quality and quantity of the produce. No complaints will be entertained after sale. Bidders should appear for the auction by producing a certificate of identification issued by the Village Officer in which Village the bidders are residing or such other valid documents. Nobody will be permitted to bid on behalf of another person unless valid power of attorney is produced.

The intending bidders should deposit Earnest Money Deposit of ₹ 25,000 in cash and sign in the copies of the sale notification having agreed to abide by the conditions of the sale. Any complaint raised afterwards in the matter will not be accepted. The successful bidder should remit 35% of sale price soon after the sale and should sign the preliminary agreement in stamp paper worth ₹ 200. All the general conditions existing in the Department for sale coupes are applicable to this tender/auction.

Divisional Forest Office,
Mannarkkad Division,
Mannarkkad.

(Sd.)
Divisional Forest Officer.
(For and on behalf of the
Governor of Kerala)